

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPLE BENCH, NEW DELHI

Original Application No.339/2023

IN THE MATTER OF:

Deepti Gupta

..... APPLICANT

VERSUS

Ministry of Environment Forest
and Climate Change and Ors.

.....RESPONDENTS

INDEX

Sr. No.	Particulars	Page No.
1.	Action taken report on Behalf of Delhi Jal Board in OA No. 339/2023	1-3
2.	ANNEXURE-A- letter dated 11.06.2024 issued by DJB to DUSIB.	4
3.	ANNEXURE-B -joint inspection report dated 01.04.2024	5
4.	ANNEXURE-C - joint inspection report dated 18.08.2023	6-7
5.	ANNEXURE-D – photographs taken by the officials of the location.	8-11


Filed by
Gajender Tomar
Chief Engineer (West)
Delhi Jal Board

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPLE BENCH, NEW DELHI
Original Application No.339/2023**

IN THE MATTER OF:

Deepti Gupta

... Applicant

VERSUS

Ministry of Environment Forest
and Climate Change & Ors.

... Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI JAL BOARD (RESPONDENT
No. 5) IN COMPLIANCE OF ORDER DATED 22.04.2024**

Most Respectfully Showeth:-

1. That this Hon'ble Tribunal vide order dated 22.04.2024 passed the following directions:-

"2. DDA, DJB, MCD and DSUIB are directed to take appropriate remedial measures for (i) restoration of the park, (ii) proper disposal of sewage, (iii) management and disposal of solid waste lying in the land in question, (iv) cleaning of waste thrown in the canal and (v) preventing discharge of sewage in the canal and file Action Taken Reports with requisite details by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF at least one week before the date of hearing hereby fixed."

2. That in reference to the direction of Hon'ble NGT vide order dated 22.04.2024, the appropriate remedial measures taken by DJB is tabulating herein below in compliance of order dated 22.04.2024:-

Sr. No.	Directions given by the Hon'ble Tribunal	Action taken
1.	Restoration of the park	The statutory responsibility to restore the community parks does not pertain to DJB.

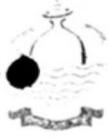
2.	Proper disposal of sewage	<p>The remedial measures taken by DJB are as under :-</p> <ul style="list-style-type: none">i. For proper disposal of sewage from existing DUSIB toilet, DUSIB sewer line is already connected with DJB network. The drains of jhuggi cluster are also connected with sewer lines network of DJB through MCD drain.ii. That one drain at the end of the Jhuggi Jhopdi Cluster (JJC) is still discharging the drain water in the open land as it is not connected to existing MCD drain, which is at a distance of approximate 25 meters. That DJB has also issued a letter dated 11.06.2024 (ANNEXURE-A) to Delhi Urban Shelter Improvement Board (DUSIB) for connecting this un-trapped drain to the already existing MCD drain (connected to DJB Sewer) along the boundary wall of CA Block DDA flats, Shalimar Bagh to prevent accumulation of drain water in the open land and park.iii. In addition, to ensure proper sewage discharge from DUSIB toilet block, which is under construction, it will also be connected to DJB sewer network before being put for public utility.
3.	Management and disposal of solid waste lying in the land in question	The statutory responsibility to manage and dispose of solid waste lying on the land does not pertain to DJB.

4.	Cleaning of waste thrown in the canal	The statutory responsibility for cleaning of waste thrown in the canal does not pertain to DJB.
5.	Preventing discharge of sewage in the canal	It is pertinent to state that no sewage is being discharged into the Western Yamuna Canal by DJB and the same has been already observed by DUSIB during joint inspection held on 01.04.2024 (ANNEXURE-B) and previously joint inspection held on 18.08.2023 (ANNEXURE-C) in presence of officers of DPCC, MCD, DUSIB and DJB.

3. This ATR is based on the Joint Inspection conducted by the officials of DJB along with other officials of DUSIB on 01.04.2024. The report is being submitted herein for perusal and consideration of this Hon'ble Tribunal.
4. It is further undertaken that Delhi Jal Board shall remain duty bound by any direction or order by this Hon'ble Tribunal as and when directed.



**Filed by
Gajender Tomar
Chief Engineer (West)
Delhi Jal Board**



DELHI JAL BOARD 429
DEPT. OF NCT OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER(M)14
ROOM NO. 4, MU BLOCK, PITAMPURA, DELHI 110034

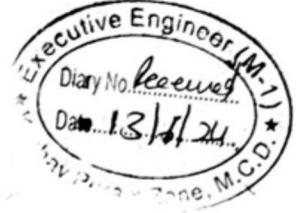


No. DJB/EE-(M)14/2024- 25/2262 to 2267

Dated: 11/06/24

To,

The Executive Engineer (C)-XI,
 Delhi Urban Shelter Improvement Board,
 Rana Pratap Bagh,
 New Delhi-110007



Subject: Regarding compliance of Hon'ble NGT Court Order dated 22-04-2024 in the matter of OA No. 339/2023 Deepti Gupta Vs Ministry of Environment Forest and Climate Change and Ors. in respect of CA Block JJ Cluster, Shalimar Bagh.

This is in reference to the Hon'ble NGT Court Order dated 22-04-2024 in which Hon'ble NGT Court has directed to take appropriate remedial measures and file action taken report. You are well aware that the disposal of sewage is already being done properly as the sewage from DUSIB toilet complex is already connected into DJB sewer network. Moreover, the other discharge of various drains of jhuggie clusters are also connected to DJB sewer line through MCD drain. However, one drain at the end of the JJC is discharging the drain water in the open land which is unconnected to existing MCD drain at a distance of approximate 25 mtr away and this MCD drain is already connected into DJB sewer line. Therefore, this drain at the end of the JJC Cluster be immediately made into the already existing MCD drain along the boundary wall of CA Block DDA flats, Shalimar Bagh to prevent accumulation of drain water in the open land and park. You are also well aware that no sewage is being discharged into the Western Yamuna Canal and if any other drain water is falling into the canal, the same may also be disconnected and be taken into your drains and MCD drains which ultimately connected into DJB sewer line. This has already been seen by you during joint inspection held with you on 01.04.2024 and previously joint inspection held on 18.08.2023 in presence of officers of DPCC, MCD, DUSIB and DJB.

In view of above, you are once again requested to take appropriate necessary action urgently, to prevent accumulation of drain water in the open land and park and also check if any other drain water is falling into the canal, the same may also be disconnected and be taken into your drains and MCD drains which ultimately connected into DJB sewer line.

Sd/-
 Executive Engineer (M)-14

Copy to:

1. CE(West): for information please
2. SE(M)-6: for information please
3. SEE (DPCC): for information please.
4. Executive Engineer M-I, Keshav Puram Zone, MCD: to also take appropriate necessary action as directed by Hon'ble NGT court.

Office



Executive Engineer (M)-14

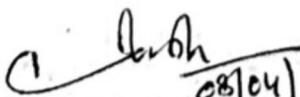
EE005997796 IN 13616966605907796
 EP PITAMPURA ENCLAVE 50 (110034)
 Counter No:1, 11/06/2024, 13:29
 To: SEE DELHI P.D., DEPARTMENT OF EN
 P.O.: 110008, Delhi G.P.O.
 From: DJB, MU BLK
 wt: 20 Gms
 Amt: 17.78, Tax: 2.70, Amt. Paid: 19.00 (Cash)
 (Track on www.indiapost.gov.in)
 (Call 18002448844) (Wear Masks, Stay Safe)

Dairy No. 376 Dt. 13/6/24
 EE C-11, DUSIB
 Delhi-07

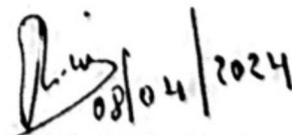
Subject: Joint Inspection on 01.04.2024 by DUSIB and DJB of JJ cluster, CA-Block Shalimar Bagh in reference to the NGT Court Case vide OA No. 339/2023 Deepti Gupta Vs Ministry of Environment and Forest & Climate Changes & Ors.

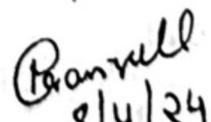
A joint inspection was carried out on 01.04.2024 by undersigned along with concerned Executive Engineer of DJB of the JJ Cluster CA block, Shalimar Bagh in reference to the NGT Court Case vide OA No. 339/2023 Deepti Gupta Vs Ministry of Environment and Forest & Climate Changes & Ors. The joint inspection was also attended by concerned A.E.'s, J.E.'s of Delhi Urban Shelter Improvement Board (DUSIB) and Delhi Jal Board (DJB). The joint inspection was carried out to find out a feasible solution for the disposal of discharge of open surface drain of JJ cluster according to prevailing site conditions. It was discussed in the joint inspection as the discharge is of open surface drain coming out of JJ cluster, there is no such need to construct a separate sewer line. However, this surface drain discharge will be diverted by DUSIB to nearby MCD drain which exists along the boundary wall of the JJ cluster by constructing the surface drains. DUSIB will accordingly amend its estimate and get the work executed. This MCD drain is already connected into DJB sewer.

As regards sewerage, the sewage from existing toilet block being maintained by DUSIB is already connected into DJB sewer. Further, the sewage discharge from under construction toilet block by DUSIB will also be connected to DJB sewer network. The scope of laying of sewer line and making connection into existing sewer line is already in the scope of work of under construction toilet block by DUSIB. However, the DJB is ready to extend help if required in this regard.


E.E.(M)-14, D.J.B. 08/04/24


A.E. (C), D.J.B. 08/04/24


E.E./C-11(DUSIB) 08/04/2024


A.E./C-11(DUSIB) 8/4/24

JOINT INSPECTION REPORT IN OA NO. 339/2023 IN THE MATTER OF DEEPTI GUPTA VS. MINISTRY OF ENVIRONMENT, FORESTS & CLIMATE CHANGE & OTHS.

In compliance of Hon,ble NGT order dated 19.7.2023 in OA no. 339/2023, in the matter of Deepti Gupta Vs. Ministry of Environment & Forests and Climate Change & oths., joint inspection consisting of the following officials of Delhi Pollution Control Committee(DPCC), Delhi Jal Board(DJB), Municipal Corporation of Delhi(MCD) and Delhi Urban Shelter Improvement Board(DUSIB), was conducted on 18.8.2023.

1. Sh. Satender Kumar, SEE, DPCC
2. Sh. V.K. Jain, EE, DPCC
3. Sh. Ram Swaroop, EE, DJB
4. Sh. Prashant Kumar, AE, Civil, DJB
5. Sh. Pramod Prasad, AE, Civil, DJB
6. Sh. K.D. Sharma, EE, MCD
7. Sh. Suresh Dua, AE, MCD
8. Sh. D.P. Meena, AE, DUSIB
9. Sh. Sumit Kaushik, JE, DUSIB

The above said officials visited the said site in question on which discharge of sewerage (Domestic waste water) coming out from jhuggi cluster, open defecation, into the open area, belongs to Haryana Govt. lying adjacent to Block CA, Snalimar Bagh, Delhi- 110088. During inspection, the following observations were made by the joint team:

- a. The Jhuggi clusters are established on the land belonging to department of Irrigation and Department of Forests, Govt. of Haryana, on the bank of western Yamuna Canal. The distance between boundary wall of the society and the site in question is approximately 60 feet from the DDA flats and this is divided by road & boundary wall. The said jhuggi cluster has been notified by DUSIB vide cluster code 325 having 347 Nos. household & area about 586 Sqm. The photographs of the site where domestic waste water found being discharged, is attached herewith.
- b. A part of said JJ Cluster the domestic wastewater from the jhuggi clusters are being discharged partially and some waste water accumulating in question area and remaining waste water found being discharged in the nearby drain adjacent to the CA Block, Shalimar Bagh.
- c. To facilitate JJC dwellers one Jan Suvidha Complex (JSC) is already existing and one more Jan Suvidha Complex (JSC) found under construction by DUSIB with the proper collection and disposal of sewerage.
- d. During inspection it has been apprised by the DUSIB official that proposal is being submitted for proper disposal of domestic waste water being generated from this jhuggi clusters by reconstruction of existing drain or by laying of new sewer line which will require a minimum 6 months duration to complete this work subjected to the approval of competent authority, land owning agency i.e. Govt. of Haryana and RWA CA Block, Shalimar Bagh.

[Signature]

[Signature]

[Signature] Ksh
18/8/23

[Signature]
18/8/23

[Signature]
18/8/23

[Signature]
18/8/23

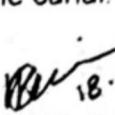
[Signature]
18/8/23

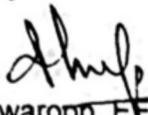
31/c

89
7

- e. The officials of Municipal Corporation of Delhi assured that the municipal solid waste found dumped on the said site/drain, shall be removed by Municipal Corporation of Delhi and shall take proper care in future.
- f. Haryana Government may be asked to resettlement of JJ Cluster as the JJC established on the bank of Western Yamuna Canal to save the canal.

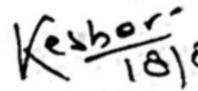

Satender Kumar, SEE, DPCC


V.K. Jain, EE, DPCC


Ram Swaroop, EE, DJB


Prashant Kumar, AE, Civil, DJB


Pramod Prasad, AE, Civil, DJB


K.D. Sharma, EE, MCD

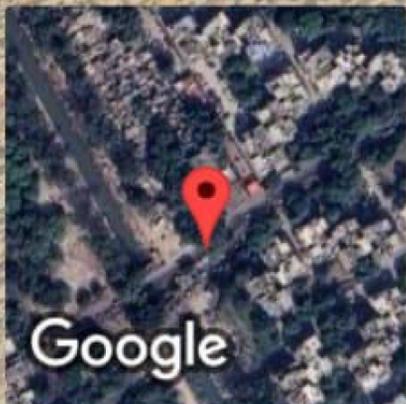

Suresh Dua, AE, MCD


D.P. Meena, AE, DUSIB


Sumit Kaushik, JE, DUSIB



 **GPS Map Camera**



New Delhi, Delhi, India
P46X+XHX, CA Block, Shalimar Bagh, New Delhi, Delhi, 110088, India
Lat 28.712514°
Long 77.149191°
28/05/24 11:53 AM GMT +05:30



 **GPS Map Camera**

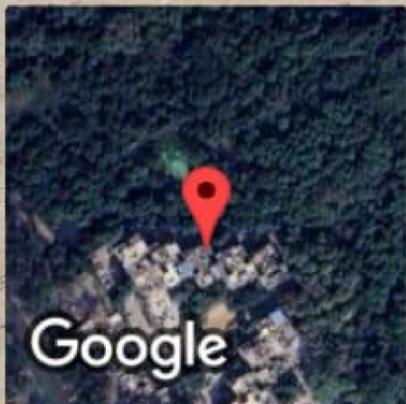


New Delhi, Delhi, India
1A, Block CB, Shalimar Bagh, New Delhi, Delhi, 110088, India
Lat 28.712931°
Long 77.149142°
28/05/24 12:15 PM GMT +05:30

Google



 **GPS Map Camera**

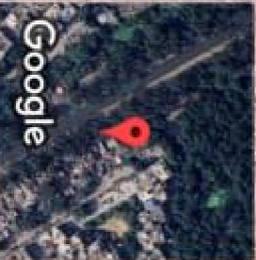


New Delhi, Delhi, India
UV-67C, Reserve Bank Colony, Haiderpur, Shalimar Bagh, New Delhi, Delhi, 110088, India
Lat 28.714776°
Long 77.148696°
28/05/24 11:47 AM GMT +05:30



11

436



Delhi, Delhi, India
72, CA Block, Shalimar Bagh, Delhi, 110088, India
Lat 28.714341°
Long 77.147892°
28/05/24 11:39 AM GMT +05:30

 GPS Map Camera